

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
STARRED QUESTION NO : 234
(TO BE ANSWERED ON THE 8th August 2022)

MAINTAINING SECURITY OF THE PLANES

*234. SHRI KAMAKHYA PRASAD TASA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the measures taken by airline companies to maintain the security of the planes;
- (b) the companies which are giving service in the country;
- (c) the details of losses they face; and
- (d) the measures taken by Directorate General of Civil Aviation (DGCA) to ensure the safety of flights and passengers?

ANSWER

MINISTER OF CIVIL AVIATION

(Shri Jyotiraditya M. Scindia)

(a) to (d): A statement is laid on the table of the house.

Statement referred in the reply to Rajya Sabha Starred (*) Question No. 234 for 08.08.2022 regarding "Maintaining security of the planes"

(a) to (c): Aircraft operators are responsible for security of their aircraft as per National Civil Aviation Security Programme (NCASP). As per BCAS's AVSEC Order 3/2009 on "security functions to be carried out by aircraft operators", following functions are treated as Aircraft Operators' Aviation Security Functions:

- i) Access control to the aircraft
- ii) Aircraft security search/Security check during normal as well as bomb threat situation
- iii) Screening of registered /unaccompanied baggage, cargo, mail and company stores etc.
- iv) Surveillance of screened baggage till acceptance at check-in counters
- v) Security control of the checked baggage from the point it is taken into the charge of aircraft operator till loading into aircraft
- vi) Passengers baggage reconciliation/identification
- vii) Security of baggage tag , boarding cards and flight documents
- viii) Security of mishandled/unaccompanied/transit /transfer baggage
- ix) Secondary checks at ladder point of aircraft
- x) Security of catering items from pre-setting stage till loading into aircraft
- xi) Security control of express cargo, courier bags, cargo, company stores, parcels, mail bags and escorting from city side up to aircraft
- xii) Receiving, carriage and retrieval of security removed articles
- xiii) Any other security functions notified by the Commissioner from time to time.

The primary responsibility for all security related functions as above is with the airlines concerned. These security functions are carried out by airline's own security personnel who possess the competencies required to perform their duties and are appropriately trained and certified as per airline's approved security programme. In providing security to the aircraft, there is no involvement of losses.

(d): The measures taken by DGCA (Directorate General of Civil Aviation) to ensure the safety of aircraft and its passengers include Surveillance Inspection and Regulatory Audits, issue of Air Safety circular/Civil Aviation Requirements, Surveillance by Flight Inspectors, Safety Audit of Operators, Periodic Spot Checks, Special Operating Precautions in Poor Weather Conditions, Airworthiness Control on Ageing Aircraft, prevention of Bird Strike Incidents etc. Accident/incident/audit data is regularly analyzed and based on the analysis, guidance in the form of advisory circulars are issued to bring important observations/findings to the notice of the operators to avoid the recurrence of the accidents/incidents.
